NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 2961/2021 IA 554/2022 in C.P. (IB)/03(MB)2020

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Gaurav Ashok Adukia V/s Arup Sen**
IN THE MATTER OF
Yes Bank Ltd.
V/s
Ezeego One Travels and Tours Ltd.

APPEARANCE :
FOR THE FINANCIAL CREDITOR **:** Adv. Bhargav Kosuru a/w Adv. Nidhi Chauhan
FOR THE APPLICANT (RP) **:** Adv. Bhargav Kosuru a/w Adv. Nidhi Chauhan
FOR THE RESPONDENT No. 1 **:** Adv. Aditya Pratap a/w Adv. Atithi Abhay

Section: 19(2) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
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